

**Central Administrative Tribunal
Principal Bench**

**CP-322/2017 in
OA-3204/2011**

New Delhi, this the 15th day of January, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Sh. Madhu Sudan
R/o B-52, Sarada Pur,
Near Ramesh Nagar, New Delhi 110 015.
2. Sh. Surender Kumar
R/o 923/17, Lodhi Colony, New Delhi 110 003.
3. Sh. Rajender Kumar Lookhar
R/o B-11, Officer's Colony,
Central Jail, Tihar, New Delhi 110 064.
4. Smt. Kanta Devi
R/o INZ-228/14A/5,
Sadh Nagar, Palam Colony, New Delhi 110 045.
5. Sh. Dharambir Singh
R/o 25 G, Sector-IV,
Pushp Vihar, New Delhi-17.
6. Sh. Nageshwar Mahato
R/o 18-R, Sector-4, DIZ Area,
Gole Market, Raja Bazar, New Delhi 110 001.
7. Smt. Rina Ayan,
R/o H. No.WZ-7A Gali No.7A,
Puran Nagar, Palam Colony,
New Delhi 110 043.
8. Sh. Shiv Sagar Sharma
R/o 15-C, Sector-4, DIZ Area,

Gole Market, Raja Bazar,
New Delhi 110 001.

9. Smt. Ashok Kumari
R/o 305, Kotla Village,
2 -Mayur Vihar, New Delhi 110 091.
10. Smt. Usha Chauhan
M-323, Sarojini Nagar,
New Delhi 110 023.
11. Smt. Maya Rani Riola
R/o 10A/69, WEA, Karol Bagh,
New Delhi 110 005.
12. Smt. K. K. Lakshmi
BD-835, Sarojini Nagar, New Delhi 110 023.
13. Smt. Sushma Rally,
R/o B-76, Kidwai Nagar, New Delhi 110 023.
14. Smt. S. K. Bedi
R/o G-91, Sarojini Nagar, New Delhi 110 023.
15. Smt. Sudha
R/o 1053, Block-28,
Baba Khadak Singh Marg, New Delhi.
16. Sh. Pradeep Kumar
R/o 4-256, Sarojini Nagar,
New Delhi 110 023.
17. Sh. Pramod Kumar
R/o L-133, Sarojini Nagar,
New Delhi 110 023.
18. Smt. Labanya Shekhawat
R/o SITE-3, Flat No.63,
Vikas Puri,
New Delhi 110 018.

19. Smt. Neelam Dureja
R/o A-2/148, Sector-8,
Rohini, New Delhi.
20. Smt. Sneh Sehgal,
R/o J-3/77B, Rajouri Garden,
New Delhi.
21. Smt. Madhu Arora
R/o 161, Sant Nagar,
East of Kailash, 3
New Delhi.
22. Smt. Sunita Rajput
R/o M-173, Laxmi Nagar,
Delhi 110 092.
23. Smt. Indra Dadwal
R/o 1578 B, Rani Bagh,
New Delhi.
24. Smt. D. Gill
R/o 924, Block-19,
BKS Marg,
New Delhi.
25. Smt. Savita Sharma
R/o 23/77B, Tilak Nagar,
New Delhi 110 018.
26. Smt. Kalpana Sharma
R/o 20/29, Lodhi Colony,
New Delhi 110 003.
27. Sh. Ram Mohan
R/o B-52, Sharda Puri,
Ramesh Nagar,
New Delhi 110 015.

28. Sh. Kamal Kumar
R/o C-3/278, Lodhi Colony,
New Delhi 110 003.
29. Smt. Madhubala Sahi,
R/o D-14/17, Sector-8,
Rohini, New Delhi.
30. Smt. Sonia Girdhar
R/o5-8, Ajay Enclave,
New Delhi.
31. Smt. Shobha Sharma
R/o 1770, Sector-37,
Arun Vihar,
NOIDA, UP.
32. Smt. Sunita Kakaria
R/o 8/14, Ashok Nagar, 4
New Delhi 110 018.
33. Smt. Kanwal Jeet Kaur
R/o DB 57 E, LIG Flat,
Hari Nagar, New Delhi.
34. Mrs. Meera Tiwari
R/o L-2/2A, Kalkaji, DDA Flats,
New Delhi.

...

Petitioners

(through Sh. M.K. Bharadwaj)

Versus

1. Sh. G. Mohan Kumar,
Secretary,
Ministry of Defence,
South Block, New Delhi-110011.
2. General Bipin Rawat,
Chief of Army Staff,
South Block, New Delhi-110011.

3. Lt. Gen. A.R. Prasad,
DG Signals, 'A' Wingh,
Sena Bhawan, New Delhi 110011. ... Respondents

(through Sh. Rajesh Katyal)

ORDER(ORAL)

Hon'ble Mr. Justice Permod Kohli

Learned counsel for the respondents, Sh. Rajesh Katyal has placed on record copy of order dated 24.11.2017 passed by Hon'ble Supreme Court in SLP (C) Diary No(S). 36159/2017 which indicates that the judgment passed by this Tribunal and that of the Hon'ble High Court stands stayed.

2. In this view of the matter, the present contempt proceedings are hereby dropped with liberty to the petitioners to revive the same in the event judgment of this Tribunal and that of the Hon'ble High Court survives before the Hon'ble Supreme Court.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/